

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

22. C.P.(IB)-2748(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.09.2019**

NAME OF THE PARTIES: Bhagwati Trading Company

v/s.

Darshan Developers Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

Counsel for both sides present. Ms. Shivani Parekh, Advocate, undertakes to file Vakalatnama and seeks time to file reply. Time granted. List this matter on 23.10.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)